

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/2296/2026	MANAS RANJAN MOHANTY VS STATE OF ODISHA	MAHES DAS VS	//0 () //	
2	D-BLAPL/2303/2026	BALARAM BHATRA VS STATE OF ODISHA	UMAKANTA BARIK VS	UMERKOTE /400 /2025 () //	
3	D-BLAPL/2308/2026	INDRAJIT PADHI VS STATE OF ODISHA	GHANASHYAM DASH VS	// () //	AOD20240000821C202600001
4	D-BLAPL/2315/2026	PRABIN KUMAR MAHAPATRA VS STATE OF ODISHA	SUBASH CHANDRA PANDA VS	DEOGAON /288 /2025 () //	
5	D-BLAPL/2317/2026	LAXHMU @ LAXMU MARKHM VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /7 /2026 () //	
6	D-BLAPL/2319/2026	PRAMOD MUNDA @ RAGHU VS STATE OF ODISHA	ASWINI KUMAR DASH VS	THELKOLOI PS /295 /2025 () //	
7	D-BLAPL/2329/2026	BRUNDABAN SAHU VS STATE OF ODISHA	BISWORANJAN SWAIN VS	PADMAPUR /60 /2025 () //	
8	D-BLAPL/2331/2026	GOPAL PRADHAN VS STATE OF ODISHA	AKSHAYA KUMAR SUBUDHI VS	NIMAKHANDI /245 /2023 () //	
9	D-BLAPL/2335/2026	JAIRAM NAG VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	JONK /8 /2026 () //	
10	D-BLAPL/2336/2026	MAHBOOB @ MIRZA MEHBOOB BEG VS STATE OF ODISHA	ASIT KUMAR JENA VS	DHARMASALA /731 /2025 () //	
11	D-BLAPL/2337/2026	JAYANTA KUMAR SINGH VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	KHUNTA /81 /2025 () //	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/2374/2026	PANKAJ BANSKAR	SUNIL KUMAR PANDA	JHARSUGUDA /135 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/2376/2026	MAHAMMAD SARIF	BISWAJIT RANJAN TRIPATHY	MANAMUNDA /140 /2025	AOD20240000069C202600003
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/2378/2026	RABINDRA KUMAR NAIK @ RABI @ RABINDRA NAIK	KMITAV TRIPATHY	PAIKMAL /167 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/2379/2026	KAMLESH KUMAR MAURYA	SACHIDANANDA PADHEE	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/2383/2026	DHANPATI BHANDARI	AMIT KUMAR SAHU	JEYPORE MAHILA /176 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/2384/2026	ANIL JENA	KABIRAJ PRADHAN	TANGI (KHURDA) /12 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/2385/2026	SADAM MAJID HUSSAIN @ NEDI	BIJAYA KUMAR RAGADA	THELKOLOI PS /242 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/2386/2026	ASWINI JENA	RAMESH CHANDRA OJHA	NIKIRAI /222 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/2387/2026	AJAYA MALLIK	BISWA KUMAR MISHRA	BADAGADA /49 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/2389/2026	BHAGABANA BARIK	SURYAKANTA DWIBEDI	PATNAGARH /414 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/2390/2026	SUBASH MEHER	SURYAKANTA DWIBEDI	PATNAGARH /414 /2025	
		VS	VS	()	

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35	D-BLAPL/2391/2026	STATE OF ODISHA D SUNIL VS	PRAKASH CHANDRA DASH VS	// SALIPUR /585 /2025 ()	
36	D-BLAPL/2396/2026	STATE OF ODISHA BHARAT PRUSTY @ DHANUA VS	MAMATA BISWAL VS	// SALIPUR /331 /2023 ()	
37	D-BLAPL/2401/2026	STATE OF ODISHA PINTU @ PRADYUMNA KUMAR NANDA VS	AKASH BHUYAN VS	// ANGUL TOWN /43 /2026 ()	
38	D-BLAPL/2402/2026	STATE OF ODISHA DRANA SETHI VS	BISWAJIT RANJAN TRIPATHY VS	// () ()	AOD2024000069C202600002
39	D-BLAPL/2411/2026	STATE OF ODISHA SUBANTA MAJHI VS	DEBASISH HAZRA VS	// () ()	AOD20240000796C202600002
40	D-BLAPL/2415/2026	STATE OF ODISHA SAJANILATA PRADHAN VS	JYOTIRMAYA SAHOO VS	// /0 ()	
41	D-BLAPL/2417/2026	STATE OF ODISHA SERIKA RAITA VS	JYOTIRMAYA SAHOO VS	// /0 ()	
42	D-BLAPL/2418/2026	STATE OF ODISHA SANJAY SAHOO VS	SASMITA NANDA VS	// ANGUL SADAR PS /363 /2025 ()	
43	D-BLAPL/2420/2026	STATE OF ODISHA SUMIT KUMAR NANDA VS	SMRUTI RANJAN ROUT VS	// SAMBALPUR TOWN /142 /2025 ()	
44	D-BLAPL/2426/2026	STATE OF ODISHA RAJKISHOR BADI VS	BYOMOKESH SAHOO VS	// BURLA /464 /2025 ()	
45	D-BLAPL/2432/2026	STATE OF ODISHA NETRA SAGARIA VS STATE OF ODISHA	SEPHALEE DAS VS	// KOMNA PS /136 /2022 () ()	

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46	D-BLAPL/2433/2026	SUJAN BISWAS VS STATE OF ODISHA	UMESH CHANDRA DORA VS	MOTU /98 /2025 () //	
47	D-BLAPL/2437/2026	ABHISHEK KUMAR DAS @ CHATTE VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	PLANTSITE /1114 /2025 () //	
48	D-BLAPL/2441/2026	MILAN NAYAK @ LIPU VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SPECIAL CRIME UNIT /10 /2024 () //	
49	D-BLAPL/2448/2026	PRAKASH NAIK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	GURUDIJHATIA /138 /2023 () //	
50	D-BLAPL/2450/2026	SOUMYARANJAN DAS VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	//0 () //	
51	D-BLAPL/2454/2026	DEEPA PATRA @ SANU VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	BHADRESWAR /206 /2025 () //	
52	D-BLAPL/2457/2026	KRUSHNA CHANDRA BEHERA @ MALINGA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	POLASARA PS /342 /2025 () //	AOD20240000364C202600016
53	D-CMP/2946/2026	AKSHAYA KUMAR SAHOO VS LAXMIDHAR RANA	MAMATA MISHRA VS	// () //	
54	D-CMP/2987/2026	KUMUDINI SAHOO VS KRUSHNA CHANDRA SAHOO	GOBINDA CHANDRA DAS VS	// () //	
55	D-CMP/2999/2026	RADHARANI BEHERA VS SUBASH CHANDRA PANDA	SASHIBHUSAN DAS VS	// CIVIL JUDGE (SD),1ST COURT,CUTTACK(Cuttack) CS/0000349/2025	
56	D-CMP/3028/2026	NABIN PRADHAN VS GOPAL KRUSHNA GARG	LAXMINARAYAN PATEL VS	// () //	
57	D-CMP/3062/2026	RAMA PATNAIK	BISWAJIT NAYAK	//	

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		VS	VS	0	
		RAJAN LAL SRIVASTAV		//	
58	D-CMP/3067/2026	PAWAL KANDULNA	BISWAJIT NAYAK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
59	D-CMP/3140/2026	NAWIN DADHICHI	Amrita Mishra	//	AOD20240000186C202600003
		VS	VS	0	
		SARITANJALI DADHICHI		//	
60	D-CMP/3144/2026	ANITA PADHIARI	BHASKAR CHANDRA PANDA	//	
		VS	VS	0	
		LAXMILATA PADHIARI		//	
61	D-CONTC/2919/2026	E.NAGARAJU	ADV.	//	
		VS	VS	0	
		SWATHY S KUMAR, IPS		//	
62	D-CONTC/2942/2026	KRUSHNA CHANDRA MISHRA	SOUBHAGYA SWAIN	//	AOR20220001296C202600008
		VS	VS	0	
		KIRANDEEP KAUR SAHOTA , COMMISSIONER MUNCIPAL CORPORATION CUTTACK		//	
63	D-CONTC/2950/2026	SUDHANSU KUMAR DAS	ADV.	//	
		VS	VS	0	
		S.N.GIRISH, IAS		//	
64	D-CONTC/2954/2026	N.RAMACHANDRA REDDY	ADV.	//	
		VS	VS	0	
		USHA PADHEE, IAS		//	
65	D-CONTC/2968/2026	ADIKANDA PANDA	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, I.A.S		//	
66	D-CONTC/2972/2026	KSHIROD KUMAR BEHERA	ADV.	//	
		VS	VS	0	
		PURNA CHANDRA SETHI, D.E.O., MAYURBHANJ		//	
67	D-CONTC/2976/2026	JYOTISH BAG	ADV.	//	
		VS	VS	0	
		ARAVIND AGRAWAL, IAS		//	
68	D-CONTC/2980/2026	PREMANANDA BISWAL	ADV.	//	
		VS	VS	0	

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69	D-CONTC/2985/2026	RAGHURAM R.IYER, I.A.S ACHYUTANANDA DEY VS	ADV. VS	// // ()	
70	D-CONTC/2989/2026	BIRENDRA KUMAR KURKURA, DIRECTOR OF SECONDARY EDUCATION ODISHA PRAFULLA KUMAR SAHOO VS	ADV. VS	// // ()	
71	D-CONTC/3009/2026	ARABINDA DAKUA, DIRECTOR, MUNICIPAL ADMINISTRATION, HOUSING AND URBAN DEVELOPMENT DEPT.,BHUBANESWAR SURYAKANTI NAYAK VS	ADV. VS	// // ()	
72	D-CONTC/3013/2026	SURYAVANSHI MAYUR BIKASH, COLLECTOR AND DISTRICT MAGISTRATE, BALASORE SUBASH CHANDRA CHAKRABARTY VS	ADV. VS	// // ()	
73	D-CONTC/3016/2026	PARAMANANDA JHAA, MANAGING DIRECTOR, ORISSA FOREST DEVELOPMENT CORPORATION LTD., KHORDHA NRUSINGHA CHARAN PANDA VS	ADV. VS	// // ()	
74	D-CONTC/3019/2026	MAHESWAR SAHOO, D.E.O, JAJPUR PRASANTA KUMAR JENA VS	GOKULANANDA PADHI VS	// // ()	
75	D-CONTC/3022/2026	ANURAG GUPTA, CHIEF EXECUTIVE FOOD CROP. OF INDIA, NEW DELHI DURYODHAN BISWAL VS	ADV VS	// // ()	AOD20240000363C202600011
76	D-CONTC/3043/2026	USHA PADHEE, PRINCIPAL SECRETARY, HOUSING AND URBAN DEVELOPMENT DEPTT. KAPAL BASUDEV @ K.BASUDEV @KAPAL VASUDEV VS	ADV. VS	// // ()	
77	D-CONTC/3063/2026	TAPAN KUMAR MOHAPATRA, OAS BHARAT SAHOO VS	ADV. VS	// // ()	
78	D-CONTC/3064/2026	BRUNDABAN SATAPATHY, D.E.O, ODISHA SANJUKTA SETHI VS	ADV. VS	// // ()	
79	D-CONTC/3069/2026	PUNYA SALILA SRIVASTAVA, IAS M.C. OF ICHHABEHARI VIDYAMANDIR (HIGH SCHOOL),KOSTIMALLIKAPUR VS	ADV. VS	// // ()	
		DR.NOONSAVATH THIRUMALA NAIK, I.A.S		//	

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80	D-CONTC/3072/2026	LAXMIDHAR MISHRA VS DR.NOONSAVATH THIRUMALA NAIK, I.A.S	ADV. VS	// ()	
81	D-CONTC/3074/2026	ASAMATI KHADIA @ PRADHAN VS INDRAMANI TRIPATHY, I.A.S	SIDDHARTH PRASAD MISHRA VS	// ()	
82	D-CONTC/3079/2026	SOUDAMINI KHADIA VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// ()	
83	D-CONTC/3087/2026	BULAMANI BAG VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// ()	
84	D-CONTC/3089/2026	ANAMI DUNG DUNG VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// ()	
85	D-CONTC/3094/2026	BINITA KARSEL VS INDRAMANI TRIPATHY, I.A.S	ADV. VS	// ()	
86	D-CONTC/3104/2026	CHAMPABATI SA VS P.K.PATRO, DIST. LABOUR OFFICER,ROURKELA	ADV. VS	// ()	
87	D-CONTC/3121/2026	SUBODH KUMAR SARANGI VS SHUBHA SARMA, IAS	ADV. VS	// ()	
88	D-CONTC/3126/2026	SUBHASMITA ACHARYA VS SAGAR MOHANTY, ENGINEER IN CHIEF, WATER RESOURCES DEPT., ODISHA	ADV. VS	// ()	
89	D-CONTC/3137/2026	BAIKUNTHA NATH NAIK @ NAYAK VS DIPAK KUMAR PARHI, D.E.O., PURI	ADV. VS	// ()	
90	D-CRLA/2306/2026	RASHMI RANJAN MALLIK VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	AUL /258 /2020 ()	
91	D-CRLA/2322/2026	SWOSTI RANJAN MOHAPATRA	DIPTI REKHA NANDA	BHUBANESWAR VIGILANCE /32 /2006	

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		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
92	D-CRLA/2349/2026	B. NAGESH	TANMAYA KUMAR MOHANTY	//0	
		VS	VS	()	
		STATE OF ODISHA		//	
93	D-CRLA/2412/2026	PRAFULLA ROUT	SHANTI PRAKASH MOHANTY	BARANGA /141 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMC/2291/2026	TUNIA @ JUNIA @ RAMESH MOHANTY @ SURESH MOHANTY @ SURESH MOHANTY @ SURESH MOHANTY	MARBHUSWA SARKAR CH. MOHANTY	NILGIRI /15 /2002	AOD20220004505C202600010
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLMC/2292/2026	SRIKANTA PAKAL	SRINIVAS MOHANTY	CHOUDWAR /756 /2025	AOR20240000732C202600020
		VS	VS	()	
		STATE OF ODISHA		//	
96	D-CRLMC/2324/2026	SATYAKANTA PATRA @ HAPPY	BHUBAN MOHAN BHUYAN	GOBINDAPUR /7 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
97	D-CRLMC/2343/2026	SIMA @ SEEMA SAHOO @ SAMANTRAY	PRAVASH CHANDRA JENA	BARAMBA /221 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
98	D-CRLMC/2353/2026	PRAMOD KUMAR SAHOO	SIDHARTH SANKAR MOHAPATRA	CHAULIAGANJA /373 /2020	
		VS	VS	()	
		STATE OF ODISHA		//	
99	D-CRLMC/2372/2026	KALANDI CHARAN MOHANTY	MANAS KUMAR CHAND	AIR FIELD P.S. /366 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-CRLMC/2377/2026	SUBRAT DAS	DEEPAK RANJAN SUNDARAY	//0	
		VS	VS	()	
		SANGHAMITRA PATTNAIK		//	
101	D-CRLMC/2388/2026	ARUNA NAYAK @ ARUN KUMAR NAYAK	RANJAN KUMAR NAYAK	TIGIRIA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
102	D-CRLMC/2394/2026	ANTARYAMI SENAPATI	ANIRUDHA DAS	EOW,BHUBANESWAR /7 /2023	
		VS	VS	()	

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103	D-CRLMC/2419/2026	STATE OF ODISHA BISWAJITA DAS VS	AGASTI KANUNGO VS	// /0 ()	
104	D-CRLMC/2425/2026	STATE OF ODISHA KABIRAJ SAHU VS	JYOTIRMAYA SAHOO VS	// POLASARA PS /40 /2012 ()	
105	D-CRLMC/2446/2026	STATE OF ODISHA SUSHIL KUMAR SAMAL VS	SAMBIT SAMAL VS	// MANGALA BAG /108 /2022 ()	
106	D-CRLMC/2447/2026	STATE OF ODISHA SIVA MAJHI @ SIBA MAJHI VS	ANJAN KUMAR BISWAL VS	// /0 ()	AOR20220001328C202600011
107	D-CRLMC/2452/2026	STATE OF ODISHA JABESH DIGAL VS	KIRTAN DANG VS	// BOLANGIR TOWN /59 /2015 ()	
108	D-CRLMC/2453/2026	STATE OF ODISHA MD. TANWAR ALLAM KHAN VS	PRAVAT RANJAN SUTAR VS	// RAGHUNATHPUR /46 /2024 ()	
109	D-CRLMC/2461/2026	STATE OF ODISHA SEK. ABADUL MAJID@SK. ABDUL MOZID VS	BISWAJEET PATNAIK VS	// DHAMNAGAR /127 /2011 ()	
110	D-CRLMC/2462/2026	STATE OF ODISHA SEK. ABADUL MAJID@SK. ABDUL MOZID VS	BISWAJEET PATNAIK VS	// DHAMNAGAR /125 /2011 ()	
111	D-CRLMC/2463/2026	STATE OF ODISHA BISUDHANANDA MAHALI VS	PRASANNA KUMAR PANDA VS	// KENDRAPARA /181 /2018 ()	
112	D-CRLMP/2326/2026	STATE OF ODISHA MAHESH KUMAR PANDA VS	AJAYA KUMAR TRIPATHY VS	// /0 ()	
113	D-CRLMP/2355/2026	STATE OF ODISHA ADISMRUTI MISHRA VS	GOUTAM KUMAR ACHARYA (SR. ADV.) VS	// /0 ()	
		STATE OF ODISHA		//	

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114	D-CRLMP/2397/2026	DR KARTIK CHANDRA SAHU VS STATE OF ODISHA	SUJAY SHANKER SINGHDEO VS	DHARAMGARH /53 /2017 () //	AOD20230000313C202600002
115	D-CRLMP/2436/2026	RASBIHARI SAHU VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// () //	AOD20240000586C202600013
116	D-CRLMP/2456/2026	PARAMESWAR MAHANTA VS BIJAY LAXMI MAHANTA	NIRANJAN LENKA VS	//0 () //	
117	D-CRLREV/2330/2026	TULASIRAM JAGAT VS STATE OF ODISHA	RAMDAS ACHARY VS	SINAPALI /71 /2021 () //	
118	D-CRLREV/2333/2026	HRUDAYA KUMAR DAS VS STATE OF ODISHA	PARTHA SARATHI DAS VS	TELKOI /215 /2022 () //	AOD20240000364C202600015
119	D-CRLREV/2340/2026	DIPTIMAYEE NAYAK VS KAMAKSHYA RANJAN NAYAK	AJIT CHANDRA MOHAPATRA VS	// () //	AOR20220002947C202600001
120	D-CRLREV/2403/2026	BARUN KUMAR JENA VS STATE OF ODISHA(VIG.)	SIDDHANT SARANGI VS	CUTTACK VIGILANCE /26 /2024 () //	AOD20250000975C202600010
121	D-CRP/2916/2026	SUMITA BEHERA VS RATNA HILAL	AMBIKA PRASAD MISHRA VS	// () //	AOD20250001069C202600001
122	D-FAO/2938/2026	D. LAXMIAMMA VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
123	D-FAO/2939/2026	MINATI PRADHAN VS UNION OF INDIA	PRADEEP KUMAR MISHRA VS	// () //	
124	D-FAO/2958/2026	D.M., NATIONAL INSURANCE CO.LTD., CUTTACK VS KUNILATA SAHOO	PRASANTA KUMAR MAHALI VS	// () //	
125	D-JCRLA/2298/2026	BIJIT BHOI	ADV.	AMBABHONA /187 /2020	

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	JCRLA/31/2026	VS STATE OF ODISHA	VS	A.D.J.,BARGARH(Bargarh) CT/0000040/2021	
126	D-JCRLA/2300/2026 JCRLA/32/2026	RASTRA BARIK VS STATE OF ODISHA	ADV. VS	SOHELLA /127 /2022 A.D.J.,PADAMPUR(Bargarh) CT/0000028/2023	
127	D-JCRLA/2302/2026 JCRLA/33/2026	BAINSI MUNDA VS STATE OF ODISHA	ADV. VS	PANIKOILI /307 /2023 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000138/2023	
128	D-JCRLA/2304/2026 JCRLA/34/2026	DEEPAK DALAI@SADANANDA VS STATE OF ODISHA	ADV. VS	JAJPUR SADAR /265 /2020 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000148/2020	
129	D-JCRLA/2305/2026 JCRLA/35/2026	GOURA@GOURANGA PATRA VS STATE OF ODISHA	ADV. VS	TOMKA /152 /2024 AD-HOC A.D.J(FTSC-II),JAJPUR(Jajapur) Spl/0000095/2024	
130	D-JCRLA/2311/2026 JCRLA/36/2026	PRAKASH MALLIK VS STATE OF ODISHA	ADV. VS	JAJPUR ROAD /12 /2014 AD-HOC A.D.J.(FTSC),JAJPUR(Jajapur) Spl/0000228/2014	
131	D-JCRLA/2312/2026 JCRLA/37/2026	BHIMASEN PADIAMI VS STATE OF ODISHA	ADV. VS	MALKANGIRI /173 /2013 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri) CT/0000306/2013	
132	D-JCRLA/2313/2026 JCRLA/38/2026	RAM SUMAN VS STATE OF ODISHA	ADV. VS	SARAT /30 /2025 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000046/2025	
133	D-JCRLA/2314/2026 JCRLA/39/2026	JAYSINGH SINGH VS STATE OF ODISHA	ADV. VS	BISRA /164 /2020 1ST. A.D.J.,ROURKELA(Sundargarh) ST/0000039/2021	
134	D-LAA/3024/2026	LAEBAN NAIK VS LAND ACQUISITION OFFICER, KALAHANDI	DHANANJAYA MUND VS	// ()	AOR20220001492C202600021
135	D-MACA/2936/2026	BISHNU BARIK VS M/S. TECHNO GLOBAL SERVICES PVT. LTD.,	BISWAJIT MOHANTY VS BBSR	// () //	
136	D-MATA/2969/2026	SURYAKANTA BHARATI VS	PRATIK NAYAK VS	// ()	

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137	D-MATA/3065/2026	RJALAXMI GIRI RAKESH RANJAN SAHOO VS LOPAMUDRA SAHOO	AMITABH MAHAPATRA VS	// // 0 //	
138	D-RPFAM/3001/2026	SMRUTIRANJAN SINGHSAMANT @ SMRUTI RANJAN VS BHAGYASHREE SINGH SAMANTA	DEBASHIS CHANDRA PARIJA VS	// 0 //	
139	D-RSA/3034/2026	DAMODAR PADHAN VS MOHD ASFAZ	TANMAY MISHRA VS	// 0 //	
140	D-RSA/3080/2026	KRUSHNA MAJHI @ KRUSHNA CHANDRA MAJHI VS RAMBHA SAHOO	AMIT KUMAR NATH VS	// 0 //	
141	D-RVWPET/2918/2026	PARAMESWAR DASH VS STATE OF ODISHA	BIPLABA P.B. BHALI VS	// 0 //	
142	D-RVWPET/3005/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIV VS DR. BHOLANATH DASH	SANJAY KUMAR VS	// 0 //	
143	D-RVWPET/3010/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIV VS DR. SHAKTI SHANKAR DANDAPAT	SANJAY KUMAR VS	// 0 //	
144	D-RVWPET/3014/2026	MAHARAJA SRIRAM CHANDRA BHANJA DEO UNIV VS DR. SHABNAM PARVEEN	SANJAY KUMAR VS	// 0 //	
145	D-TRP(C)/3054/2026	JAMUNARANI NAYAK VS MANOJ KUMAR NAYAK	MANASH RANJAN NAYAK VS	// 0 //	
146	D-TRP(C)/3057/2026	PRANGYA DASH VS SIBARANJAN PANIGRAHI	OM SWARUP VS	// 0 //	
147	D-WA/2914/2026	STATE OF ODISHA VS PURNA CHANDRA RANA	DEBASHIS TRIPATHY,A.G.A VS	// 0 //	LOD20240000200C202600022

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148	D-WA/3018/2026	STATE OF ODISHA VS PRAVAKAR BISWAL	DAYANIDHI LENKA,A.G.A VS	// ()	LOD20240000200C202600023
149	D-WA/3020/2026	STATE OF ODISHA VS MANORANJAN PAKAL	DAYANIDHI LENKA,A.G.A VS	// ()	LOD20240000172C202600020
150	D-WA/3058/2026	STATE OF ODISHA VS SAMIR KUMAR MOHAPATRA	AISWARYA DASH,A.S.C VS	// ()	LOD20240000194C202600024
151	D-WA/3060/2026	ORISSA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION, BBSR VS PRESIDING OFFICER, THE CONTROLLING AUTHORITY UNDER PAYMENT OF GRATUITY ACT, BBSR	DAYANIDHI LENKA,A.G.A VS	// ()	
152	D-WA/3076/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS PRAFULLA KUMAR NANDA	MOHISHU VS	// ()	LOD20240000194C202600025
153	D-WA/3077/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS SATYABADI PARIDA	MOHISHU VS	// ()	LOD20240000200C202600024
154	D-WA/3099/2026	COMMISSIONER CUM SECRETARY OF SCHOOL AND DISTRICT EDUCATION DEPT VS TRILOCHAN PRADHAN	MOHISHU VS	// ()	LOD20240000200C202600025
155	D-WP(C)/2915/2026 WP(C)/2551/2026	BICHITRANANDA JENA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// ()	
156	D-WP(C)/2917/2026	PRAMOD BEHERA VS AUTHORISED OFFICER-CUM SUPERINTENDENT OF EXCISE, CUTTACK	SMRUTI RANJAN RAO VS	// ()	
157	D-WP(C)/2920/2026	DINAKRUSHNA OJHA VS STATE OF ODISHA	NIRANJAN PANDA VS	// ()	AOD20240000317C202600001
158	D-WP(C)/2921/2026	DEBAJIT TRIPATHY VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// ()	AOR20230000802C202600025
159	D-WP(C)/2922/2026	ADITYA DASH	DEBAKANTA MOHANTY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/2923/2026	JAGYANSENI PANDA	SIDHARTHA DAS	//	
	WP(C)/2501/2026	VS	VS	0	
		COLLECTOR, BARAGARH		//	
161	D-WP(C)/2924/2026	GARGI DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/2925/2026	ADITYA DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/2926/2026	GARGI DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/2927/2026	ADITYA DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/2928/2026	DR. BITAN MOHANTY	AVIJIT MISHRA	//	
	WP(C)/2513/2026	VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/2929/2026	GARGI DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/2930/2026	ADITYA DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/2931/2026	ANNAPURNA DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/2932/2026	AMARENDRA DASH	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/2933/2026	DEBI PRASAD DASH	TAPAN KUMAR BISWAL	//	
		VS	VS	0	

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171	D-WP(C)/2934/2026	STATE OF ODISHA SONAL DASH VS	DEBAKANTA MOHANTY VS	// // ()	
172	D-WP(C)/2935/2026	STATE OF ODISHA ANNAPURNA SAHOO VS	BIKASH KUMAR KUND VS	// // ()	
173	D-WP(C)/2937/2026	THE BRANCH MANAGER, STATE BANK OF INDIA, KENDRAPARA MADHUSMITA PALAI VS	SUBASH CHANDRA PALEI VS	// // ()	
174	D-WP(C)/2940/2026	STATE OF ODISHA PRASAN KUMAR NAYAK VS	NIRANJAN NAYAK VS	// // ()	
175	D-WP(C)/2941/2026	STATE OF ODISHA ANATHA BANDHU SAMANTARAY VS	NIRANJAN NAYAK VS	// // ()	
176	D-WP(C)/2943/2026	STATE OF ODISHA RACHITA SWAIN VS	PRAMOD KUMAR JENA VS	// // ()	
177	D-WP(C)/2944/2026 WP(C)/2553/2026	LAND ACQUISITION OFFICER-CUM-COMPETENT AUTHORITY, BBSR DINABANDHU SAHOO VS	KULDEEP MOHANTY VS	// // ()	AOD20240000012C202600016
178	D-WP(C)/2945/2026 WP(C)/2507/2026	STATE OF ODISHA SIRJAHN MARSHAL SOREN VS	MANOJ KUMAR MOHANTY VS	// // ()	
179	D-WP(C)/2947/2026	ODISHA STAFF SELECTION COMMISSION(OSSC) KHORDHA ANIMA BAL VS	SATYAJIT MOHAPATRA (2) VS	// // ()	
180	D-WP(C)/2948/2026	STATE OF ODISHA BIPIN CHANDRA MANTRY VS	SANTOSH KUMAR SWAIN VS	// // ()	
181	D-WP(C)/2949/2026	STATE OF ODISHA M/S SNEHALATA CONSTRUCTION AND INTERIOR VS	GOURAV KUMAR ROY CHOUDHURY VS	// // ()	AOD20220003611C202600005
		THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS		//	

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182	D-WP(C)/2951/2026	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	// 0 //	
183	D-WP(C)/2952/2026 WP(C)/2555/2026	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	// 0 //	
184	D-WP(C)/2953/2026 WP(C)/2557/2026	KAMALAKANTA SWAIN VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	DEBASISH PATNAIK VS SHREE KALKI INDANE GRAMIN VITRAK, JAJPUR	// 0 //	
185	D-WP(C)/2955/2026 WP(C)/2544/2026	LALU KUMAR BAGH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS STATE OF ODISHA	// 0 //	
186	D-WP(C)/2956/2026	PUSPANJALI JENA VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS STATE OF ODISHA	// 0 //	AOD20240000698C202600002
187	D-WP(C)/2957/2026	RANJAN KUMAR MAHAPATRA VS STATE OF ODISHA	KISHORE CHANDRA RAJGURU MOHAPATRA VS STATE OF ODISHA	// 0 //	
188	D-WP(C)/2959/2026	NEW INDIA ASSURANCE CO.LTD, CCH(SUIT), CUTTACK VS SASMITA SAHU	ARUN KUMAR MAHALI VS SASMITA SAHU	// 0 //	
189	D-WP(C)/2960/2026	BIBHUTI BHUSAN BARIK VS STATE OF ODISHA	SAMEER KUMAR DAS VS STATE OF ODISHA	// 0 //	
190	D-WP(C)/2961/2026	SOBHAN AGARWAL VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS STATE OF ODISHA	// 0 //	
191	D-WP(C)/2962/2026	ASWINI KUMAR DAS VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20230000802C202600029
192	D-WP(C)/2963/2026	PANKAJ MANOHAR SRIPURI VS STATE OF ODISHA	SRINIVAS MOHANTY VS STATE OF ODISHA	// 0 //	AOR20230000802C202600035
193	D-WP(C)/2964/2026	BIJAY KUMAR MALIK	ARUN KUMAR ACHARYA	//	

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		VS	VS	()	
194	D-WP(C)/2965/2026	STATE OF ODISHA KANHU CHARAN ROUT	SRINIVAS MOHANTY	//	AOR20230000802C202600027
		VS	VS	()	
195	D-WP(C)/2966/2026	STATE OF ODISHA SUSANTA KUMAR MOHANTY	SRINIVAS MOHANTY	//	AOR20230000802C202600031
		VS	VS	()	
196	D-WP(C)/2967/2026	STATE OF ODISHA TANMAYA KUMAR MOHANTY	SRINIVAS MOHANTY	//	AOR20230000802C202600032
		VS	VS	()	
197	D-WP(C)/2970/2026	STATE OF ODISHA SUSHREE SARITA SARANGI	AKSHAYA KUMAR PANDEY	//	
		VS	VS	()	
198	D-WP(C)/2971/2026	STATE OF ODISHA MOHAMMAD ARIF	PRABODHA CHANDRA NAYAK	//	AOR20220001657C202600009
		VS	VS	()	
199	D-WP(C)/2973/2026	STATE OF ODISHA NIGAMANANDA SWAIN	SRINIVAS MOHANTY	//	AOR20230000802C202600028
		VS	VS	()	
200	D-WP(C)/2974/2026	STATE OF ODISHA M/S.JAYCEE HOUSING PRIVATE LTD.,CUTTACK	AVIJIT PAL	//	
		VS	VS	()	
201	D-WP(C)/2975/2026	DY.COMMISSIONER (LEGAL), BHUBANESWAR MUNICIPAL JAGADISH SAHOO	SRINIVAS MOHANTY	//	AOR20230000802C202600034
		VS	VS	()	
202	D-WP(C)/2977/2026	STATE OF ODISHA QUALITY ASSURED VENTURES, KENDRAPARA	MANOJ KUMAR PANDA	//	
		VS	VS	()	
203	D-WP(C)/2978/2026	STATE OF ODISHA USHARANI MISHRA	SRINIVAS MOHANTY	//	AOR20230000802C202600033
		VS	VS	()	
204	D-WP(C)/2979/2026	STATE OF ODISHA ANANTA CHARAN DAS	SRINIVAS MOHANTY	//	AOR20230000802C202600030
		VS	VS	()	

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205	D-WP(C)/2981/2026	STATE OF ODISHA JAGANNATH MISHRA VS	SRINIVAS MOHANTY VS	// // ()	AOR20230000802C202600036
206	D-WP(C)/2982/2026	STATE OF ODISHA ASISH KUMAR NAYAK VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202600001
207	D-WP(C)/2983/2026	STATE OF ODISHA MINITA MOHANTY VS	PRADEEP KUMAR KHUNTIA VS	// // ()	
208	D-WP(C)/2984/2026	STATE OF ODISHA BRAJA KISHOR MISHRA VS	SURYAKANTA DASMOHAPATRA VS	// // ()	AOR20220004152C202600002
209	D-WP(C)/2986/2026	STATE OF ODISHA RATIPRASANNA NAYAK VS	SADASIVA PATRA (1) VS	// // ()	AOD20230000737C202600016
210	D-WP(C)/2988/2026	STATE OF ODISHA PRAFULLA KUMAR RAJ VS	RASHMI KANTA ACHARYA VS	// // ()	
211	D-WP(C)/2990/2026	STATE OF ODISHA PRIYANKA RATH VS	GYANA RANJAN SETHI VS	// // ()	
212	D-WP(C)/2991/2026	STATE OF ODISHA KARUNAKAR DAS VS	VIVEKANANDA JENA VS	// // ()	
213	D-WP(C)/2992/2026	GANGADHAR SIAL DR.JYOTI PRASAD DASH VS	SAIBRATA RATH VS	// // ()	
214	D-WP(C)/2993/2026	UNION OF INDIA KRUPASINDHU DASH VS	ANUP UDAYA SENAPATI VS	// // ()	
215	D-WP(C)/2994/2026	STATE OF ODISHA M/S.HANUMAN ENTERPRISES, GANDHIPADIA, KHORDA VS	ANURAJ MOHAPATRA (2) VS	// // ()	
		UNION OF INDIA		//	

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216	D-WP(C)/2995/2026	SMITA CHOUDHURY VS OFFICER IN CHARGE, TATA POWER CENTRAL ODISHA DISTRIBUTION LIMITED, KHURDA	ANUP UDAYA SENAPATI VS	// 0	
217	D-WP(C)/2996/2026	SUMATI PAIKRAY VS STATE OF ODISHA	BIKRAM KISHORE NAYAK VS	// 0 //	
218	D-WP(C)/2997/2026	PRADEEP KUMAR SAHOO VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
219	D-WP(C)/2998/2026 WP(C)/2560/2026	CHITTA RANJAN GOCHHI VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //	
220	D-WP(C)/3000/2026	SANTILATA BEURA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	// 0 //	
221	D-WP(C)/3002/2026	KRUSHNA CHANDRA MAHANTA VS UNION OF INDIA	ABHIRAM SWAIN VS	// 0 //	
222	D-WP(C)/3003/2026	KSHETRA BASI MAHANTA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// 0 //	
223	D-WP(C)/3004/2026	DANDAPANI SWAIN VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
224	D-WP(C)/3006/2026	DILESWAR SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //	
225	D-WP(C)/3007/2026	SUKURA SINGH VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //	
226	D-WP(C)/3008/2026	BIMAL KUMAR SAMAL VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //	
227	D-WP(C)/3011/2026	M/S.SAI SANTANU, MADHUSUDAN NAGAR, BHUBANESWAR	DESWARA DAS	//	

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		VS	VS	0	
228	D-WP(C)/3012/2026	CHIEF COMMISSIONER, CGST AND CENTRAL PRABHAT KUMAR BISWAL	EXCISE AND CUSTOMS, ODISHA PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
229	D-WP(C)/3015/2026	STATE OF ODISHA NIROJ KUMAR DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
230	D-WP(C)/3017/2026	STATE OF ODISHA SURAJ SAHU	KIRAN KUMAR PATEL	//	
		VS	VS	0	
231	D-WP(C)/3021/2026	STATE OF ODISHA MADHAB CHANDRA DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
232	D-WP(C)/3023/2026	STATE OF ODISHA SUKANTA BHAULA	SUBASH CHANDRA PANI	//	
		VS	VS	0	
233	D-WP(C)/3025/2026	STATE OF ODISHA NIBEDITA DASH	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	0	
234	D-WP(C)/3026/2026	STATE OF ODISHA RAMAKANTA NAYAK		//	
		VS	VS	0	
235	D-WP(C)/3027/2026	STATE OF ODISHA GOURI SHANKAR KUSUM	SUSANTA KUMAR TRIPATHY	//	
		VS	VS	0	
236	D-WP(C)/3029/2026	STATE OF ODISHA SUBRATA KUMAR SAHOO	BUDHADEV ROUSTRAY	//	
		VS	VS	0	
237	D-WP(C)/3030/2026	STATE OF ODISHA LAXMAN KUMAR SAHOO	DR.PURUSOTTAM CHULI	//	
		VS	VS	0	
238	D-WP(C)/3031/2026	STATE OF ODISHA KRISHNA NAYAK	NIHAL RATH	//	
		VS	VS	0	

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239	D-WP(C)/3032/2026	STATE OF ODISHA SAFIUR RAHEMAN VS	SUBAS CHANDRA DAS VS	// // ()	
240	D-WP(C)/3033/2026	STATE OF ODISHA MANOJ KUMAR DASH VS	KISHORE CHANDRA RAJGURU MOHAPATRA VS	// // ()	
241	D-WP(C)/3035/2026	STATE OF ODISHA LAXMAN JENA VS	BHABANI SANKAR MISHRA VS	// // ()	
242	D-WP(C)/3036/2026	STATE OF ODISHA RABINDRANATH BEHERA VS	AVIJIT PATNAIK VS	// // ()	AOD20240000363C202600009
243	D-WP(C)/3037/2026	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL) MD. JAMIL ANSARI VS	KOUSIK ANANDA GURU VS	// // ()	
244	D-WP(C)/3038/2026	STATE OF ODISHA SULEKH CHARAN BHOI VS	BRUNDABAN ROUT VS	// // ()	
245	D-WP(C)/3039/2026	STATE OF ODISHA MAHAMMED SIRAJ @ MOHAMMED SIRAJ VS	SURYAKANTA DWIBEDI VS	// // ()	
246	D-WP(C)/3040/2026	STATE OF ODISHA DINABANDHU PRUSTY VS	BHAGABAN BEHERA VS	// // ()	
247	D-WP(C)/3041/2026	STATE OF ODISHA SUSANTA KUMAR SATAPATHY VS	TANMAY MISHRA VS	// // ()	
248	D-WP(C)/3042/2026	STATE OF ODISHA SHARDHANJALI JENA VS	BIKRAM SENAPATI VS	// // ()	
249	D-WP(C)/3044/2026	ODISHA GRAMEEN BANK, GANDAMUNDA, BHUBANESWAR PANCHANAN DAS VS	GYANA RANJAN SETHI VS	// // ()	
		STATE OF ODISHA		//	

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250	D-WP(C)/3045/2026	SRIKANTA KUMAR SAHU VS STATE OF ODISHA	MONOMOY BASU VS	// () //	
251	D-WP(C)/3046/2026	BIRANCHI KISAN VS COLLECTOR, DEOGARH	MAHESWAR MOHANTY VS	// () //	
252	D-WP(C)/3047/2026	KHIROD MALLIK VS STATE OF ODISHA	PURNA CHANDRA MISHRA VS	// () //	
253	D-WP(C)/3048/2026	JANMARATHA BEHERA VS ADDITIONAL REGIONAL TRANSPORT OFFICER, BARBIL	ASMIYA RANJAN MAJHI VS	// () //	
254	D-WP(C)/3049/2026	NIRMALA CHANDRA PANIGRAHI VS STATE OF ORISSA	SANJIB MOHANTY VS	// () //	AOR20220001611C202600017
255	D-WP(C)/3050/2026	ASHARANI PANI VS STATE OF ODISHA	Dr. Binoda Kumar Mishra VS	// () //	AOR20220001616C202600004
256	D-WP(C)/3051/2026	KUSHADHWAJA BEHERA VS THE REGISTRAR JUDICIAL, OHC	SASWATA PATNAIK VS	// () //	AOD20240001090C202600003
257	D-WP(C)/3052/2026	JAHIR KHAN VS STATE OF ODISHA	Sushant Kumar Pradhan VS	// () //	AOR20220001225C202600001
258	D-WP(C)/3053/2026	BHIKARI CHARAN JENA VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// () //	
259	D-WP(C)/3055/2026	M/S RABINDRA BHOI, BALASORE VS THE ASST COMMISSIONER GST AND CENTRAL EXCISE, BALASORE	BHABANI PRASAD MOHANTY VS	// () //	
260	D-WP(C)/3056/2026	BIRANCHI KISAN VS COLLECTOR, DEOGARH	MAHESWAR MOHANTY VS	// () //	
261	D-WP(C)/3059/2026	ABHIMANYU PATRA	SOUMYA RANJAN PANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/3061/2026	BIRA KISAN	MAHESWAR MOHANTY	//	
		VS	VS	0	
		COLLECTOR, DEOGARH		//	
263	D-WP(C)/3066/2026	RAJESH PRADHAN	KUNAL KUMAR SWAIN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/3068/2026	RAGHUNATH JEW THAKUR, JAJPUR	ANUPAM RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/3070/2026	RAJIB LOCHAN MAHARANA	JYOTI PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/3071/2026	SREI EQUIPMENT FINANCE LIMITED, TALCHER	DEBI PRASAD DASH	//	
		VS	VS	0	
		CHHAYA KANTA ROUT		//	
267	D-WP(C)/3073/2026	THE KHANDADHAR PVT. INDUSTRIAL TRAINING INSTITUTE, DEOGARH	SOHAPATI SUNDHAR	//	
		VS	VS	0	
		THE STATE OF ODISHA		//	
268	D-WP(C)/3075/2026	MADHU SUDAN PALLAI	NIRANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/3078/2026	MANAS RANJAN PUROHIT	SUKANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/3081/2026	GOPAL KRUSHNA MISHRA	SOUMYA RANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/3082/2026	SK SADURUDDIN	ALOK KUMAR MOHAPATRA	//	
		VS	VS	0	
		NATIONAL HIGHWAYS AUTHORITY OF INDIA, NEW DELHI		//	
272	D-WP(C)/3083/2026	KANHU CHARAN SAMAL	SANJIB MOHANTY	//	AOR20220001611C202600021
		VS	VS	0	

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273	D-WP(C)/3084/2026	ORISSA UNIVERSITY BHARATI PATRA VS STATE OF ODISHA	TRILOCHAN PANIGRAHI VS	// // ()	
274	D-WP(C)/3085/2026	DUKHU SAHU VS STATE OF ODISHA	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202600010
275	D-WP(C)/3086/2026	TUSHAR NAYAK VS ORISSA UNIVERSITY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600022
276	D-WP(C)/3088/2026	PRAVASINI GOUDA VS ORISSA UNIVERSITY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600020
277	D-WP(C)/3090/2026	SANTOSINI BHOI VS STATE OF ODISHA	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202600011
278	D-WP(C)/3091/2026	SURENDRA KUMAR SAHOO VS STATE OF ODISHA	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202600009
279	D-WP(C)/3092/2026	SOUMYA RANJAN NAYAK VS STATE OF ODISHA	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600018
280	D-WP(C)/3093/2026	BANSIDHAR PANDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// // ()	
281	D-WP(C)/3095/2026	JHUNA SWAIN VS ORISSA UNIVERSITY	SANJIB MOHANTY VS	// // ()	AOR20220001611C202600019
282	D-WP(C)/3096/2026	PUSPALATA DAS VS STATE OF ODISHA	Dilip Kumar Sahu VS	// // ()	AOR20220001727C202600012
283	D-WP(C)/3097/2026	RAMESH CHANDRA GIRI VS STATE OF ODISHA	DHANESWAR BEHERA VS	// // ()	

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284	D-WP(C)/3098/2026	GIRIDHARI MUNDA VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //	
285	D-WP(C)/3100/2026	BANOJ KUMAR BHUYAN VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
286	D-WP(C)/3101/2026	GANESWAR DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
287	D-WP(C)/3102/2026	PRAMODA MOHAN MERKAP VS STATE OF ODISHA	DHANESWAR BEHERA VS	// 0 //	
288	D-WP(C)/3103/2026	RANJAN KUMAR DAS VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //	
289	D-WP(C)/3105/2026	KRUSHNA CHANDRA PARIDA VS STATE OF ODISHA	LALATENDU SAMAL VS	// 0 //	
290	D-WP(C)/3106/2026	PAWAN KUMAR MAHANTA @ PAWAN KUMAR MAHANTA VS STATE OF ODISHA	SOUMYA RANJAN PANDA VS	// 0 //	
291	D-WP(C)/3107/2026	PREMANANDA SAHOO VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
292	D-WP(C)/3108/2026	PUSPALATA KAUR VS STATE BANK OF INDIA	MANOJ KUMAR MOHANTY VS	// 0 //	
293	D-WP(C)/3109/2026	M/S.NIRMAN PROMOTERS AND BUILDERS(INDIA) PRIVATE LIMITED VS STATE OF ODISHA	ABHIRAM SHARMA VS	// 0 //	
294	D-WP(C)/3110/2026	LALIT NARAYAN MOHANTA VS STATE OF ODISHA	TUSHARKANTA NAYAK VS	// 0 //	
295	D-WP(C)/3111/2026	UMAKANTA SINGH	RANJIT SAMAL	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/3112/2026	MANOJ DAS	SOUMYA RANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/3113/2026	GOLAKHA BIHARI SAHOO	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
298	D-WP(C)/3114/2026	SURESH CHANDRA SAHU	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/3115/2026	BIBEKANANDA LENKA	SOUMENDRA KUMAR NAYAK	//	
		VS	VS	0	
		THE COMMNR., CT AND GST, CUTTACK		//	
300	D-WP(C)/3116/2026	NAROTTAM NAIK	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/3117/2026	JURIA PURTTI	SOUMYA RANJAN PANDA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/3118/2026	DURYODHAN PATRA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/3119/2026	PITAMBAR SAHU	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/3120/2026	RAMA CHANDRA MOHANTA	RANJIT SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/3122/2026	SATYANARAYAN MOHAPATRA	SUDARSAN BEHERA	//	
		VS	VS	0	
		CHAIRMAN, OSSSC, BBSR		//	
306	D-WP(C)/3123/2026	MURALIDHAR PRADHAN	RANJIT SAMAL	//	
		VS	VS	0	

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307	D-WP(C)/3124/2026	STATE OF ODISHA RAMAKANTA BAL VS	RANJIT SAMAL VS	// // 0	
308	D-WP(C)/3125/2026	STATE OF ODISHA MOHAN SINGH ICHAGUTU VS	SOUMYA RANJAN PANDA VS	// // 0	
309	D-WP(C)/3127/2026	STATE OF ODISHA PRAFULLA KUMAR SETHI VS	AMIYA KUMAR MOHANTY VS	// // 0	
310	D-WP(C)/3128/2026	UNION OF INDIA RABI CHANDRA PATRA VS	RANJIT SAMAL VS	// // 0	
311	D-WP(C)/3129/2026	STATE OF ODISHA NABIN SONAR VS	SOUMYA RANJAN PANDA VS	// // 0	
312	D-WP(C)/3130/2026	STATE OF ODISHA HARE KRISHNA BEHERA VS	RANJIT SAMAL VS	// // 0	
313	D-WP(C)/3131/2026	STATE OF ODISHA JOGESWAR BEHERA VS	RANJIT SAMAL VS	// // 0	
314	D-WP(C)/3132/2026	STATE OF ODISHA BIRABHADRA MAHANTA VS	RANJIT SAMAL VS	// // 0	
315	D-WP(C)/3133/2026	STATE OF ODISHA SUMANTA MAHAPATRA VS	SOUMYA RANJAN PANDA VS	// // 0	
316	D-WP(C)/3134/2026	STATE OF ODISHA SWAGAT SHARMA VS	BHASKAR CHANDRA PANDA VS	// // 0	
317	D-WP(C)/3135/2026	STATE OF ODISHA SARVICE CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// // 0 //	

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318	D-WP(C)/3136/2026	SUBRAT KUMAR SHARMA VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS STATE OF ODISHA	// () //	
319	D-WP(C)/3138/2026	APARTI SAHU VS STATE OF ODISHA	NIRANJAN LENKA VS STATE OF ODISHA	// () //	
320	D-WP(C)/3139/2026	DHIREN KUMAR PRADHAN VS STATE OF ODISHA	AMAR KUMAR MOHANTY VS STATE OF ODISHA	// () //	
321	D-WP(C)/3141/2026	ISWAR CHANDRA MOHANTA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS STATE OF ODISHA	// () //	
322	D-WP(C)/3142/2026	GURU CHARAN DHARUA VS STATE OF ODISHA	Dilip Kumar Sahu VS STATE OF ODISHA	// () //	AOR20220001727C202600013
323	D-WP(C)/3143/2026	GANGADHAR SETHI VS STATE OF ODISHA	RABI NARAYAN PANDA VS STATE OF ODISHA	// () //	
324	D-WP(C)/3145/2026	GOBARDHAN TRIPATHY VS STATE ODF ODISHA	MANAS RANJAN BAUG VS STATE ODF ODISHA	// () //	AOR20220002374C202600006
325	D-WP(C)/3146/2026	MANORANJAN MOHARANA VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED	Sai Sagar Mohapatra VS TP SOUTHERN ODISHA DISTRIBUTION LIMITED	// () //	AOD20250000928C202600001
326	D-WP(C)/3147/2026	RANJIT KUMAR MOHANTY VS STATE OF ODISHA	ANUPAM DASH VS STATE OF ODISHA	// () //	
327	D-ABLAPL/2293/2026	ADARSH JENA VS STATE OF ODISHA	SAMBEET PATTANAYAK VS STATE OF ODISHA	GOP /431 /2025 () //	AOR20220001591C202600002
328	D-ABLAPL/2294/2026	DEBABRATA DEY VS STATE OF ODISHA	SARBESWAR SAHOO VS STATE OF ODISHA	SORO /568 /2025 () //	AOD20220004505C202600009
329	D-ABLAPL/2295/2026	RAHUL PATRNAIK @ RISI PATTANAIAK	RAJENDRA NARAYAN ROUT	LAXMIJORE /2 /2026	AOR20220001558C202600018

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-ABLAPL/2297/2026	PINTU J @ NIRMAL KUMAR PATRA	PRIYA RANJAN SINGH	MOTANGA /22 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
331	D-ABLAPL/2299/2026	AJIT BEHERA @ AVIMUNU BEHERA @ ABHIRAM BEHERA	DEEPAK KUMAR NAYAK	BALANGA /8 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-ABLAPL/2301/2026	NISHIMITA KUJUR	UMAKANTA BARIK	SECTOR-15 /130 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-ABLAPL/2307/2026	SANIA BEHERA@ SANOJ BEHERA	ABHISIDDHANTA SAHOO	CHANDRABHAGA MARINE /50 /2025	AOR20220000014C202600001
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-ABLAPL/2309/2026	GOPI SANDHA @ GOPINATH SANDHA	BIJAYA KUMAR SAHOO	NAYAGARH SADAR /13 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-ABLAPL/2310/2026	GOUTAM SWAIN	DEEPAK KU SAHOO	MARSHAGHAI /380 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-ABLAPL/2316/2026	PADMALAYA SWAIN	DEEPAK KUMAR MOHAPATRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
337	D-ABLAPL/2318/2026	ANIL SAHU @ DEEPAK SAHU	BISWAJIT MOHANTY	KHALLIKOTE /5 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-ABLAPL/2320/2026	BIKASH PADHI	JAGABANDHU SAHU	BARGARH /719 /2025	AOR20220001487C202600017
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-ABLAPL/2321/2026	BIKASH PADHI	JAGABANDHU SAHU	BARGARH /359 /2025	AOR20220001487C202600018
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-ABLAPL/2323/2026	TAPAN MAHUNTA	ANITA RANI PANDA	BRAMHA BARADA /9 /2025	
		VS	VS	()	

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341	D-ABLAPL/2325/2026	STATE OF ODISHA TITU BEHERA VS	JANMEJAYA KATIKIA VS	// PURUSHOTTAMPUR /240 /2025 ()	
342	D-ABLAPL/2327/2026	STATE OF ODISHA MANORANJAN BHOI VS	BISWARANJAN DALAI VS	// GOP /305 /2025 ()	AOR20220003722C202600022
343	D-ABLAPL/2328/2026	STATE OF ODISHA KARAN MOHARANA VS	DURGAPRASAD SANGRAMJIT MALLICK VS	// KHANDAGIRI P.S. /189 /2025 ()	AOD20240000510C202600004
344	D-ABLAPL/2332/2026	STATE OF ODISHA JYOTIRMAY SASMAL VS	AKSHAYA KUMAR SUBUDHI VS	// MANCHESWAR P.S. /602 /2024 ()	
345	D-ABLAPL/2334/2026	STATE OF ODISHA MIHIR KUMAR PANDA VS	SAROJ KUMAR PADHY VS	// SAMBALPUR VIGILANCE /28 /2025 ()	
346	D-ABLAPL/2338/2026	STATE OF ODISHA(VIG.) JHUNI BEHERA @ JHUNUBALA BEHERA VS	SUSANTA KUMAR BARAL VS	// MAHAKALPARA /321 /2025 ()	AOR20220001297C202600019
347	D-ABLAPL/2339/2026	STATE OF ODISHA NARENDRA SETHY VS	PULAKESH MOHANTY VS	// BYREE /13 /2026 ()	
348	D-ABLAPL/2341/2026	STATE OF ODISHA SANJAYA @ SANJAY JENA VS	PRADIPTA BEURA VS	// // ()	AOD20220004020C202600005
349	D-ABLAPL/2346/2026	STATE OF ODISHA JAGA SAMAL VS	SUDHANSU PRASAD MAHAPATRA VS	// BRAHMAGIRI /127 /2025 ()	
350	D-ABLAPL/2347/2026	STATE OF ODISHA SMRUTIPRAJNA @ PUJA BAL VS	NARESH CHANDRA JENA VS	// BALICHANDRAPUR /11 /2026 ()	
351	D-ABLAPL/2348/2026	STATE OF ODISHA SOUMYARANJAN MAJHI VS STATE OF ODISHA	BIKRAM KESHARI RAJ VS	// BANKI /14 /2026 () //	

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352	D-ABLAPL/2350/2026	MANOJ KUMAR SAHOO VS STATE OF ODISHA	SAYANTAN PANDA VS	// () //	
353	D-ABLAPL/2351/2026	SUBASISH MOHARANA VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// () //	
354	D-ABLAPL/2354/2026	ARMAN PATNAIK VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /29 /2026 () //	AOR20220000263C202600004
355	D-ABLAPL/2357/2026	SOUVAGYA BISWAL VS STATE OF ODISHA	ARIJEET MISHRA VS	TIRTOL /30 /2026 () //	
356	D-ABLAPL/2358/2026	KALIA @ KALU MALLICK VS STATE OF ODISHA	SAROJ KUMAR DASH VS	TANGI (KHURDA) /22 /2021 () //	
357	D-ABLAPL/2362/2026	DIPU SETHI @ ASHIS SETHI VS STATE OF ODISHA	SAROJ KUMAR DASH VS	CHANDAPUR /100 /2024 () //	
358	D-ABLAPL/2364/2026	TANKADHAR MAJHI VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KOMNA PS /349 /2025 () //	
359	D-ABLAPL/2365/2026	SIBA PATRA @ SIBA SANKAR PATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BALUGAON P.S. /20 /2026 () //	
360	D-ABLAPL/2366/2026	BHAGYALATA MAHAPATRA VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	PURUSHOTTAMPUR /15 /2026 () //	
361	D-ABLAPL/2367/2026	BHISMA NARAYAN NAYAK @ VISMA NARAYAN NAYAK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	LINGARAJ P.S. /135 /2025 () //	
362	D-ABLAPL/2371/2026	MANU @ MANORANJAN SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	JAGATSINGPUR /53 /2026 () //	
363	D-ABLAPL/2373/2026	GANESH JENA	JAYANTA KUMAR MAJHI	BALIAPAL /24 /2026	

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		VS	VS	()	
		STATE OF ODISHA		//	
364	D-ABLAPL/2375/2026	SANJAYA MAJHI	JNYANANANDA PANDA	NARLA /322 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
365	D-ABLAPL/2380/2026	MUNA PARIDA	SATYABRATA DASH	KUJANGA /404 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
366	D-ABLAPL/2381/2026	TAPAN KUMAR BEHERA @ TAPAN BEHERA	SATYABRATA DASH	JENAPUR /454 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
367	D-ABLAPL/2382/2026	HANUMANT RAO @ ANUMANTRSO ITENGE	MANGU NANDY	CHITRAKONDA /96 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
368	D-ABLAPL/2392/2026	SANGRAM NAYAK @ ENDU @ PINTU	SURYAKANTA DWIBEDI	TANGI /185 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
369	D-ABLAPL/2393/2026	DEEPAK KUMAR DAS @ DEEPAK DAS	SURYAKANTA DWIBEDI	JAGATSINGPUR /4 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
370	D-ABLAPL/2395/2026	TUSHAR RANJAN LIMA @ PINTU TUSHAR	SIDHARTHA SANKAR RAY (2)	CHANDRAPUR /23 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
371	D-ABLAPL/2398/2026	NIRANJAN GOUDA	SANTOSH KUMAR MAHANTY	BUGUDA /187 /2025	AOD20240000242C202600013
		VS	VS	()	
		STATE OF ODISHA		//	
372	D-ABLAPL/2399/2026	RANJIT SAHANI	BIJAY KUMAR BEHERA	PHIRINGIA /179 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
373	D-ABLAPL/2400/2026	SANJAYA KUMAR MISHRA	SHAMBHU CHARAN NATH SHARMA	BHADRAK TOWN /46 /2026	
		VS	VS	()	
		STATE OF ODISHA		//	
374	D-ABLAPL/2404/2026	DIPU @ DEEPAK DAS	SASMITA NANDA	ANGUL SADAR PS /794 /2025	
		VS	VS	()	

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375	D-ABLAPL/2405/2026	STATE OF ODISHA ADI @ ADITYA SAHU VS	ASUTOSH TRIPATHY VS	// ANGUL TOWN /642 /2024 ()	AOR20220001648C202600001
376	D-ABLAPL/2406/2026	STATE OF ODISHA ASHIS MOHANTY @ ASHIS KUMAR MOHANTY VS	AVIJIT PATNAIK VS	// BARANGA /39 /2026 ()	AOD20240000363C202600010
377	D-ABLAPL/2407/2026	STATE OF ODISHA PRAMILA PANIGRAHI VS	SHAMBHU CHARAN NATH SHARMA VS	// BHADRAK TOWN /46 /2026 ()	
378	D-ABLAPL/2408/2026	STATE OF ODISHA TAPAN KUMAR BISWAL VS	DEVASHIS PANDA VS	// BADAGODA P.S. /542 /2025 ()	AOR20220001247C202600006
379	D-ABLAPL/2409/2026	STATE OF ODISHA PRAKASH KU. PATTNAIK @ PRAKASH KUMAR PATTNAIK	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /297 /2025 ()	
380	D-ABLAPL/2410/2026	STATE OF ODISHA ANDA @ CHIKUN DAS VS	SASMITA NANDA VS	// ANGUL SADAR PS /794 /2025 ()	
381	D-ABLAPL/2413/2026	STATE OF ODISHA JITU @ JITENDRA @ GOPAL CHARAN BEHERA VS	SK. ZAFARULLA VS	// CUTTACK SADAR /458 /2019 ()	
382	D-ABLAPL/2414/2026	STATE OF ODISHA RAJESH KUMAR PRADHAN @ RAJU VS	SMRUTI RANJAN ROUT VS	// NALCO /124 /2013 ()	
383	D-ABLAPL/2416/2026	STATE OF ODISHA GANESH RAITA VS	JYOTIRMAYA SAHOO VS	// RAMAGIRI /21 /2015 ()	
384	D-ABLAPL/2421/2026	STATE OF ODISHA ARUN KUMAR BHANJA VS	BIJAY KUMAR BEHERA VS	// MANCHESWAR P.S. /385 /2025 ()	AOR20220001736C202600010
385	D-ABLAPL/2422/2026	STATE OF ODISHA GURUPRASAD MOHANTA @ MOHANTO VS	HEMANTA KUMAR MOHANTA VS	// BARIPADA TOWN /731 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/2423/2026	BRUNDABAN BEHERA VS STATE OF ODISHA	SUSANTA KUMAR NAYAK VS	LINGARAJ P.S. /11 /2026) //	
387	D-ABLAPL/2424/2026	SOUMYA RANJAN BEHERA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KHANDAGIRI P.S. /877 /2024) //	AOR20220001736C202600009
388	D-ABLAPL/2427/2026	BAISAKHI SAMAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	AUL /76 /2022) //	
389	D-ABLAPL/2428/2026	CHINTU @ SRIKANTA @ SUKANTA KUMAR MISHRA VS STATE OF ODISHA	KIRTAN DANG VS	TITILAGARH /376 /2025) //	
390	D-ABLAPL/2429/2026	KHAGESWAR GOCHHAYAT VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	NIHALPRASAD /64 /2024) //	
391	D-ABLAPL/2430/2026	RABINDRA KUMAR BISHOYI @ RABINDRA BISOI VS STATE OF ODISHA	SAYANTAN PANDA VS	TOMANDO /166 /2024) //	
392	D-ABLAPL/2431/2026	BINOY T.B. VS STATE OF ODISHA	SIDHARTHA SANKAR RAY (2) VS	PADMAPUR /29 /2023) //	
393	D-ABLAPL/2434/2026	SOMANATH BARLA @ BARAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /177 /2025) //	
394	D-ABLAPL/2435/2026	DEEPTI RANAJN SAHOO VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	BALIAPAL /309 /2025) //	
395	D-ABLAPL/2438/2026	AKSHYA KUMAR SWAIN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	S.P.(CID-CRL),CUTTACK /13 /2021) //	
396	D-ABLAPL/2439/2026	AJU @ AJAYA SETHI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	SAHID NAGAR P.S. /573 /2025) //	
397	D-ABLAPL/2440/2026	DIPU @ DIPAK KUMAR PRADHAN	AMLAN SHAKTI PAUL	KHURDA MODEL /118 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-ABLAPL/2442/2026	STATE OF ODISHA PREMSILA MISHRA	SIDHARTHA RADHAKRISHNAN	// NIMAPADA /293 /2025	
		VS	VS	()	
399	D-ABLAPL/2443/2026	STATE OF ODISHA TAPAN KUMAR SASMAL	SIDDHARTH GOUTAM DAS	// KHANDAGIRI P.S. /190 /2021	
		VS	VS	()	
400	D-ABLAPL/2444/2026	STATE OF ODISHA SYED NASEEB ALI @ SAGAD NASIP ALLI	RAJKISHORE SWAIN	// SONEPUR /203 /2025	
		VS	VS	()	
401	D-ABLAPL/2445/2026	STATE OF ODISHA ANIRUDHA LUHA @ ANIL LUHA	SIDDHARTH GOUTAM DAS	// BELPARA /373 /2025	
		VS	VS	()	
402	D-ABLAPL/2449/2026	STATE OF ODISHA AKASH GOUDA @ KALIA GOUDA	SIDDHARTH GOUTAM DAS	// GOLANTHARA (BERHAMPUR) /514 /2025	
		VS	VS	()	
403	D-ABLAPL/2451/2026	STATE OF ODISHA ADITYA RATH	SIDHARTHA SANKAR RAY (2)	// / /0	
		VS	VS	()	
404	D-ABLAPL/2455/2026	STATE OF ODISHA PRAKASH CHANDRA MOHANTY	SAMARENDRA MOHANTY	// NIMAPADA /127 /2019	
		VS	VS	()	
405	D-ABLAPL/2458/2026	STATE OF ODISHA PRAKASH CHANDRA MOHANTY	SAMARENDRA MOHANTY	// NIMAPADA /224 /2024	
		VS	VS	()	
406	D-ABLAPL/2459/2026	STATE OF ODISHA SANTOSH KUMAR PRADHAN	PARTHA SARATHI DAS	// TELKOI /322 /2025	AOD20240000364C202600017
		VS	VS	()	
407	D-ABLAPL/2460/2026	STATE OF ODISHA CHANDAN BEHERA @ CHAGALA BEHERA	PARTHA SARATHI DAS	// TELKOI /322 /2025	AOD20240000364C202600018
		VS	VS	()	
408	D-ABLAPL/2464/2026	STATE OF ODISHA SARATA CHANDRA PRADHAN	PARTHA SARATHI DAS	// TELKOI /322 /2025	AOD20240000364C202600019
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :21/01/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
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		STATE OF ODISHA			
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ORISSA HIGH COURT

MISC CASES FILED on :21/01/2026

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/317/1998 CRA/317/1998	MUKTIKANTA MP		1/2026
2	D-CRP/2916/2026 CRP/ /	SUMITA BEHERA MP	AMBIKA PRASAD MISHRA	4/2026
3	D-MSA/50343/2025 MSA/6/2026	M/S. RDA SOLUTIONS PVT. LTD. MP	JAGAMOHAN PATTANAIAK	9/2026
4	D-MSA/54026/2025 MSA/ /	PRAFULLA KUMAR ROUT MP	SANATAN DAS	10/2026
5	D-LAA/3024/2026 LAA/ /	LAEBAN NAIK MP	DHANANJAYA MUND	15/2026
6	D-LAA/3024/2026 LAA/ /	LAEBAN NAIK MP	DHANANJAYA MUND	16/2026
7	D-JCRLA/27082/2025 JCRLA/150/2025	MANAS @ DINESH PRADHAN MP	(MR. SUDHANSHU SEKHAR DASH)	16/2026
8	D-CRLMP/2456/2026 CRLMP/ /	PARAMESWAR MAHANTA MP	NIRANJAN LENKA	17/2026
9	D-JCRLA/27082/2025 JCRLA/150/2025	MANAS @ DINESH PRADHAN MP	(MR. SUDHANSHU SEKHAR DASH)	17/2026
10	D-JCRLA/34932/2025 JCRLA/220/2025	UPENDRA DEEP MP	ADV.	18/2026
11	D-TRP(C)/3054/2026 TRP(C)/ /	JAMUNARANI NAYAK MP	MANASH RANJAN NAYAK	19/2026
12	D-JCRLA/34932/2025 JCRLA/220/2025	UPENDRA DEEP MP	ADV., NITYANANDA PANDA	19/2026
13	D-JCRLA/19157/2025 JCRLA/127/2025	SIBA SHANKAR BARUA MP	ADV., SASMITA NANDA	20/2026
14	D-TRP(C)/3057/2026 TRP(C)/ /	PRANGYA DASH MP	OM SWARUP	20/2026
15	D-JCRLA/19157/2025 JCRLA/127/2025	SIBA SHANKAR BARUA MP	ADV.	21/2026
16	D-RVWPET/3005/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECURE WEBGATE MAYURBHANJ	28/2026
17	D-RVWPET/3010/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECURE WEBGATE MAYURBHANJ	29/2026
18	D-RVWPET/3014/2026 RVWPET/ /	MAHARAJA SRIRAM CHANDRA BHANJA MP	SECURE WEBGATE MAYURBHANJ	30/2026
19	D-RPFAM/2436/2026 RPFAM/ /	PRAVATI GIRI MP	SATYABRATA JENA	47/2026
20	D-RPFAM/3001/2026 RPFAM/ /	SMRUTIRANJAN SINGHSAMANT @ SMRUTIRANJAN SINGH SAMANT MP	SECURE WEBGATE SMRUTIRANJAN SINGH SAMANT	48/2026
21	D-MATA/1397/2026 MATA/27/2026	SUDHIR KUMAR SAHOO MP	SAUMYA RANJAN PRADHAN	49/2026
22	D-MATA/50198/2025 MATA/ /	DR. PANCHANAN SAHOO MP	SUJATA JENA	50/2026
23	D-MATA/987/2026 MATA/ /	BHANUMATI MACHHUA MP	TRILOCAN PANIGRAHI	51/2026
24	D-CONTC/50247/2025 CONTC/5934/2025	BANITA BEHERA MP	M/S MANOJ KU.MOHANTY, M.R.PRADHAN,M.MOHANTY,T.PRADHAN	57/2026
25	D-CONTC/41207/2025 CONTC/4750/2025	BHAGYADHAR PRUSTY MP	M/S.SANJIB MOHANTY	58/2026
26	D-BLAPL/29230/2025	SHAIK @ SK.ZAKIR	ASHOK KUMAR DAS	

	BLAPL/10043/2025	MP		62/2026
27	D-BLAPL/345/2026	KANHEI TUDU	BASANTA KUMAR DAS	
	BLAPL/213/2026	MP		63/2026
28	D-FAO/1666/2026	MANAGER, T.P.HUB, NATIONAL INSURANCE CO. LTD.	CHANDRA KUMAR MAHALI	
	FAO/ /	MP		64/2026
29	D-FAO/2958/2026	D.M., NATIONAL INSURANCE CO.LTD., CUPRAK	BASANTA KUMAR MAHALI	
	FAO/ /	MP		65/2026
30	D-FAO/203/2026	MANAGER(LEGAL), ORIENTAL INSURANCE CO. LTD.	PRASANTA KUMAR MAHALI	
	FAO/ /	MP		66/2026
31	D-FAO/50855/2025	BISHESWAR DASH		
	FAO/ /	MP		67/2026
32	D-FAO/47079/2025	M/S. NEW INDIA ASSURANCE CO LTD.	SUDEEP KUMAR SARANGI	
	FAO/2/2026	MP		68/2026
33	D-FAO/1150/2026	D.M.,M/S. ORIENTAL INSURANCE CO. LTD.	REBBI BALA PATI	
	FAO/ /	MP		69/2026
34	D-ABLAPL/80/2026	DEBASIS NAIK	MANORANJAN DAS	
	ABLAPL/90/2026	MP		116/2026
35	D-ABLAPL/36739/2025	GOBINDA DAS		
	ABLAPL/13845/2025	MP		117/2026
36	D-ABLAPL/367/2025	GOPINATH BEHERA @ GOPI	JAYANTA KUMAR MAJHI	
	ABLAPL/198/2025	MP		118/2026
37	D-ABLAPL/33728/2025	AMAR DAS @ AMAR KUMAR DAS	JAYANTA KUMAR MAJHI	
	ABLAPL/12927/2025	MP		119/2026
38	D-ABLAPL/21378/2025	BISWARANJAN BEHURA		
	ABLAPL/8403/2025	MP		120/2026
39	D-ABLAPL/35149/2025	BATAKRUSHNA NATH		
	ABLAPL/13419/2025	MP		121/2026
40	D-ABLAPL/26973/2025	BANGURU @ BASANTA MAHALIK		
	ABLAPL/10537/2025	MP		122/2026
41	D-ABLAPL/38016/2025	CHARAN BEHERA @ ARTATRAN BEHERA		
	ABLAPL/14279/2025	MP		123/2026
42	D-ABLAPL/353/2026	AKASH BALIARSINGH @ AKA	KISHORE CHANDRA RAJGURU MOHAPATRA	
	ABLAPL/652/2026	MP		124/2026
43	D-ABLAPL/38053/2024	SHOVAN @ SUBHAM MISHRA	M/S UMA SHANKAR PATEL	
	ABLAPL/41/2025	MP		125/2026
44	D-ABLAPL/33322/2025	LUCKY @ PURUSOTTAM JENA		
	ABLAPL/12756/2025	MP		126/2026
45	D-ABLAPL/38056/2024	SHOVAN @ SUBHAM MISHRA	M/S UMA SHANKAR PATEL	
	ABLAPL/42/2025	MP		127/2026
46	D-CRLREV/2330/2026	TULASIRAM JAGAT	RAMDAS ACHARY	
	CRLREV/ /	MP		127/2026
47	D-CRLREV/2333/2026	HRUDAYA KUMAR DAS	PARTHA SARATHI DAS	
	CRLREV/ /	MP		128/2026
48	D-ABLAPL/34244/2025	SANKARSAN @ SANKARA MALIK		
	ABLAPL/13029/2025	MP		128/2026
49	D-ABLAPL/15806/2025	RAJKISHORE NAIK		
	ABLAPL/6464/2025	MP		129/2026
50	D-CRLREV/2333/2026	HRUDAYA KUMAR DAS	PARTHA SARATHI DAS	
	CRLREV/ /	MP		129/2026
51	D-CRLREV/2340/2026	DIPTIMAYEE NAYAK	AJIT CHANDRA MOHAPATRA	
	CRLREV/ /	MP		130/2026
52	D-ABLAPL/38691/2024	SURENDRA SWARNAKAR	UMA SHANKAR PATEL	
	ABLAPL/131/2025	MP		130/2026
53	D-ABLAPL/15809/2025	JITENDRA MAHAKUD		
	ABLAPL/6466/2025	MP		131/2026
54	D-CRLREV/37982/2025	KAMINI SWAIN	ARUN KUMAR BUDHIA	
	CRLREV/ /	MP		131/2026
55	D-CRLREV/2403/2026	BARUN KUMAR JENA	SIDDHANT SARANGI	
	CRLREV/ /	MP		132/2026
56	D-ABLAPL/24429/2025	JITENDRA MAHAKUD		
	ABLAPL/9554/2025	MP		132/2026
57	D-ABLAPL/26649/2025	RAJKISHORE NAIK		
	ABLAPL/10656/2025	MP		133/2026

58	D-ABLAPL/37809/2024 ABLAPL/14523/2024	SURENDRA SWARNAKAR MP	UMA SHANKAR PATEL	134/2026
59	D-RSA/14326/2024 RSA/73/2024	MALATI RANA MP	DAYANANDA MOHAPATRA	163/2026
60	D-RSA/3034/2026 RSA/ /	DAMODAR PADHAN MP	TANMAY MISHRA	164/2026
61	D-RSA/40226/2025 RSA/46/2026	KAPURA SUNA MP	AKASH KUMAR PATAJOSHI	165/2026
62	D-RSA/40226/2025 RSA/46/2026	KAPURA SUNA MP	AKASH KUMAR PATAJOSHI	166/2026
63	D-RSA/40226/2025 RSA/46/2026	KAPURA SUNA MP	AKASH KUMAR PATAJOSHI	167/2026
64	D-CMP/35977/2025 CMP/1423/2025	KRUSHNA CHANDRA MOHAPATRA MP	NIROD KUMAR SAHU	167/2026
65	D-CMP/44156/2025 CMP/1734/2025	BHIMSEN SAHOO MP	SUSHANTA KUMAR JOSHI	168/2026
66	D-CMP/2987/2026 CMP/ /	KUMUDINI SAHOO MP	GOBINDA CHANDRA DAS	169/2026
67	D-CMP/659/2026 CMP/ /	RANKA @ BHAGIRATHI RAYAPITAM @ RAYAPITAM MP	SAITRA KUMAR DASH	170/2026
68	D-CMP/3028/2026 CMP/ /	NABIN PRADHAN MP	LAXMINARAYAN PATEL	171/2026
69	D-CMP/46100/2025 CMP/1795/2025	MANGAL SAMASI MP	TUSAR KUMAR MISHRA	172/2026
70	D-CMP/34181/2025 CMP/1471/2025	BALI KUMBHAR MP	TUSAR KUMAR MISHRA	173/2026
71	D-CMP/3067/2026 CMP/ /	PAWAL KANDULNA MP	BISWAJIT NAYAK	174/2026
72	D-MACA/2936/2026 MACA/ /	BISHNU BARIK MP	BISWAJIT MOHANTY	224/2026
73	D-MACA/2936/2026 MACA/ /	BISHNU BARIK MP	BISWAJIT MOHANTY	225/2026
74	D-MACA/21379/2025 MACA/681/2025	NATIONAL INSURANCE CO. LTD.,KORAPUT MP	ADAM ALI KHAN	226/2026
75	D-MACA/2439/2026 MACA/94/2026	MANJULATA DAS MP	KAPILA CHARAN NAYAK	227/2026
76	D-MACA/55527/2025 MACA/ /	CHAGALA SWAIN @ DIPAK SWAIN MP	KAPILA CHARAN NAYAK	228/2026
77	D-MACA/53958/2025 MACA/ /	MANAGER, (OFFICER IN CHARGE) ODISHA MP	PRAMOD KUMAR TRIPATHI	229/2026
78	D-MACA/517/2022 MACA/517/2022	ASHOK KUMAR SAHOO MP	DR. KEDAR NATH TRIPATHY	230/2026
79	D-MACA/53486/2025 MACA/92/2026	UNITED INDIA INSURANCE COMPANY CO MP	SOMNATH TRIPATHY	231/2026
80	D-MACA/89/2016 MACA/89/2016	SARASWATI SAHOO MP		232/2026
81	D-MACA/33667/2025 MACA/ /	TARUN MOHANTY MP	SRINIBAS MOHANTY	233/2026
82	D-MACA/33667/2025 MACA/ /	TARUN MOHANTY MP	SRINIBAS MOHANTY	234/2026
83	D-CRLMC/2292/2026 CRLMC/ /	SRIKANTA PAKAL MP	SRINIVAS MOHANTY	256/2026
84	D-CRLMC/38285/2025 CRLMC/5335/2025	ANITA KAR@ANITA DASH MP	SIDDHARTHA SAMAL	257/2026
85	D-CRLMC/2324/2026 CRLMC/ /	SATYAKANTA PATRA @ HAPPY MP	BHUBAN MOHAN BHUYAN	258/2026
86	D-CRLMC/2343/2026 CRLMC/ /	SIMA @ SEEMA SAHOO @ SAMANTRAY MP	PRAVASH CHANDRA JENA	259/2026
87	D-CRLMC/2353/2026 CRLMC/ /	PRAMOD KUMAR SAHOO MP	SIDHARTH SANKAR MOHAPATRA	260/2026
88	D-CRLMC/39294/2025 CRLMC/5601/2025	PRUTHIRAJ MOHANTY @ CHEMA @ PREMA MOHANTY MP		261/2026
89	D-CRLMC/16886/2024	DASARATHA DHURUA	AKSHAYA KUMAR SAHOO	

	CRLMC/2190/2024	MP		262/2026
90	D-CRLMC/2372/2026	KALANDI CHARAN MOHANTY	MANAS KUMAR CHAND	
	CRLMC/ /	MP		263/2026
91	D-CRLMC/2377/2026	SUBRAT DAS	DEEPAK RANJAN SUNDARAY	
	CRLMC/ /	MP		264/2026
92	D-CRLMC/40148/2025	ATUL KUMAR JENA @ ATUL JENA	MANOJ KUMAR PATI	
	CRLMC/ /	MP		265/2026
93	D-CRLMC/2394/2026	ANTARYAMI SENAPATI	ANIRUDHA DAS	
	CRLMC/ /	MP		266/2026
94	D-CRLMC/2419/2026	BISWAJITA DAS	AGASTI KANUNGO	
	CRLMC/ /	MP		267/2026
95	D-CRLMC/2446/2026	SUSHIL KUMAR SAMAL	SAMBIT SAMAL	
	CRLMC/ /	MP		268/2026
96	D-CRLMC/2446/2026	SUSHIL KUMAR SAMAL	SAMBIT SAMAL	
	CRLMC/ /	MP		269/2026
97	D-CRLMC/2447/2026	SIVA MAJHI @ SIBA MAJHI	ANJAN KUMAR BISWAL	
	CRLMC/ /	MP		270/2026
98	D-CRLMC/2453/2026	MD. TANWAR ALLAM KHAN	PRAVAT RANJAN SUTAR	
	CRLMC/ /	MP		271/2026
99	D-CRLMC/2463/2026	BISUDHANANDA MAHALI	PRASANNA KUMAR PANDA	
	CRLMC/ /	MP		272/2026
100	D-CRLA/2306/2026	RASHMI RANJAN MALLIK	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		279/2026
101	D-CRLA/2306/2026	RASHMI RANJAN MALLIK	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		280/2026
102	D-CRLA/34577/2024	BARIAL MARANDI	SOUBHAGYA SWAIN	
	CRLA/1162/2024	MP		281/2026
103	D-CRLA/1243/2023	SIPUN MAHANA@ASISH	LAXMI NARAYAN PATEL	
	CRLA/1243/2023	MP		282/2026
104	D-CRLA/2322/2026	SWOSTI RANJAN MOHAPATRA	DIPTI REKHA NANDA	
	CRLA/ /	MP		283/2026
105	D-CRLA/2322/2026	SWOSTI RANJAN MOHAPATRA	DIPTI REKHA NANDA	
	CRLA/ /	MP		284/2026
106	D-CRLA/18872/2024	SACHIN KUMAR	(NIRMAL CH MOHANTY,P RANJAN),(M/S. SAPAN KU LENKA,B. DALE	
	CRLA/640/2024	MP		285/2026
107	D-CRLA/12384/2024	ANTARYAMI SENAPATI	MR. SANTANU KUMAR SARANGI BINAYA BHUSAN ROUSTRAY	
	CRLA/413/2024	MP		286/2026
108	D-CRLA/12695/2024	HAPPY @ SMRUTIRANJAN KUANAR	BISWARANJAN DALAI	
	CRLA/501/2024	MP		287/2026
109	D-CRLA/2349/2026	B. NAGESH	TANMAYA KUMAR MOHANTY	
	CRLA/ /	MP		288/2026
110	D-CRLA/2349/2026	B. NAGESH	TANMAYA KUMAR MOHANTY	
	CRLA/ /	MP		289/2026
111	D-CRLA/189/2018	PREMANANDA DIGAL	M/S.GAUTAM MISRA	
	CRLA/189/2018	MP		290/2026
112	D-CRLA/2412/2026	PRAFULLA ROUT	SHANTI PRAKASH MOHANTY	
	CRLA/ /	MP		291/2026
113	D-CRLA/2412/2026	PRAFULLA ROUT	SHANTI PRAKASH MOHANTY	
	CRLA/ /	MP		292/2026
114	D-WA/2914/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		339/2026
115	D-WA/2914/2026	STATE OF ODISHA	DEBASHIS TRIPATHY,A.G.A	
	WA/ /	MP		340/2026
116	D-WA/54577/2025	KAMALA KANTA SAHOO	MAMATA MISHRA	
	WA/144/2026	MP		341/2026
117	D-WA/3018/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		342/2026
118	D-WA/3018/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		343/2026
119	D-WA/3020/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		344/2026
120	D-WA/3020/2026	STATE OF ODISHA	DAYANIDHI LENKA,A.G.A	
	WA/ /	MP		345/2026

121	D-WA/3060/2026 WA/ /	ORISSA STATE CO-OPERATIVE MILK PRODUCE FEDERATION LTD, BBSR MP		346/2026
122	D-WA/3058/2026 WA/ /	STATE OF ODISHA MP	AIWARYA DASH,A.S.C	347/2026
123	D-WA/3058/2026 WA/ /	STATE OF ODISHA MP	AIWARYA DASH,A.S.C	348/2026
124	D-WP(C)/2896/2026 WP(C)/2503/2026	SUMITRA PANDA MP	ASHOK KUMAR MOHAPATRA	1639/2026
125	D-WP(C)/46245/2025 WP(C)/35963/2025	RAMESH CHANDRA SWAIN MP	BAMADEV BARAL	1640/2026
126	D-WP(C)/41902/2025 WP(C)/29603/2025	AJAY KUMAR LENKA MP	MRUTYUNJAYA BISOI	1641/2026
127	D-WP(C)/2915/2026 WP(C)/2551/2026	BICHITRANANDA JENA MP	BHASKAR CHANDRA PANDA	1642/2026
128	D-WP(C)/2902/2026 WP(C)/2515/2026	NIBEDITA JENA MP	SUKANTA KUMAR DALAI	1643/2026
129	D-WP(C)/2917/2026 WP(C)/ /	PRAMOD BEHERA MP	SMRUTI RANJAN RAO	1644/2026
130	D-WP(C)/55113/2025 WP(C)/2446/2026	SUSANT KUMAR SAHU MP	SRINIVAS MOHANTY	1645/2026
131	D-WP(C)/2905/2026 WP(C)/ /	UNION OF INDIA MP	RAJESH KUMAR MAHAPATRA, S.P.C	1646/2026
132	D-WP(C)/53543/2025 WP(C)/2448/2026	PRASANTA KUMAR JENA MP	ASIT KUMAR JENA	1647/2026
133	D-WP(C)/55116/2025 WP(C)/2449/2026	SIBANATH NAYAK MP	SRINIVAS MOHANTY	1648/2026
134	D-WP(C)/42713/2025 WP(C)/29712/2025	SMITARANI ROUT MP	ATUL TRIPATHY	1649/2026
135	D-WP(C)/2913/2026 WP(C)/ /	KISHORE CHANDRA NAYAK MP	PARTHA SARATHI DAS	1650/2026
136	D-WP(C)/44498/2024 WP(C)/26533/2024	JAYANTA KUMAR MAITRA MP	TRILOCHAN PANIGRAHI	1651/2026
137	D-WP(C)/50677/2025 WP(C)/453/2026	SHYAMA AGRAWALLA MP	SOURAV SUMAN BHUYAN	1652/2026
138	D-WP(C)/23352/2014 WP(C)/23352/2014	GIRISH CHANDRA MOHANTY MP	XX	1653/2026
139	D-WP(C)/2923/2026 WP(C)/2501/2026	JAGYANSENI PANDA MP	SIDHARTHA DAS	1654/2026
140	D-WP(C)/15957/2021 WP(C)/15957/2021	TARINI RANJAN MISHRA MP		1655/2026
141	D-WP(C)/2928/2026 WP(C)/2513/2026	DR. BITAN MOHANTY MP	AVIJIT MISHRA	1656/2026
142	D-WP(C)/2933/2026 WP(C)/ /	DEBI PRASAD DASH MP	TAPAN KUMAR BISWAL	1657/2026
143	D-WP(C)/52527/2024 WP(C)/32023/2024	SANJAY KESHARI MOHAPATRA MP		1658/2026
144	D-WP(C)/2921/2026 WP(C)/ /	DEBAJIT TRIPATHY MP	SRINIVAS MOHANTY	1659/2026
145	D-WP(C)/53470/2025 WP(C)/68/2026	JYOTIMADHABA GADANAYAK MP	NIRAJ KUMAR SETHI	1660/2026
146	D-WP(C)/53466/2025 WP(C)/2476/2026	PRADEEP KUMAR MOHANTY MP	DILLIP KUMAR MOHANTY	1661/2026
147	D-WP(C)/54226/2025 WP(C)/459/2026	GEETA PADHI MP	SUBASH CHANDRA PUSPALAKA	1662/2026
148	D-WP(C)/54230/2025 WP(C)/461/2026	GOUTAM KUMAR MISHRA MP	SUBASH CHANDRA PUSPALAKA	1663/2026
149	D-WP(C)/45869/2025 WP(C)/ /	DILLIP KUMAR MOHANTY MP	GOPAL CHARAN MOHANTY	1664/2026
150	D-WP(C)/16791/2014 WP(C)/16791/2014	BENUDHAR DALAI MP	M/S.GAJENDRANATH ROUT	1665/2026
151	D-WP(C)/2944/2026 WP(C)/2553/2026	DINABANDHU SAHOO MP	KULDEEP MOHANTY	1666/2026
152	D-WP(C)/2955/2026	LALU KUMAR BAGH	DIPTI RANJAN BHOKTA	

	WP(C)/2544/2026	MP		1667/2026
153	D-WP(C)/1503/2026	SOUDAMINI NAG	HIMANSHU SEKHAR MISHRA	
	WP(C)/2132/2026	MP		1668/2026
154	D-WP(C)/2957/2026	RANJAN KUMAR MAHAPATRA	KISHORE CHANDRA RAJGURU MOHAPATRA	
	WP(C)/ /	MP		1669/2026
155	D-WP(C)/2949/2026	M/S SNEHALATA CONSTRUCTION AND INTERIOR	ABHIRAM KUMAR ROY CHOUDHURY	
	WP(C)/ /	MP		1670/2026
156	D-WP(C)/2959/2026	NEW INDIA ASSURANCE CO.LTD, CCH(SUPRA)	ASWANTAKUMAR MAHALI	
	WP(C)/ /	MP		1671/2026
157	D-WP(C)/44002/2025	SESHADEV KAR		
	WP(C)/30636/2025	MP		1672/2026
158	D-WP(C)/2956/2026	PUSPANJALI JENA	HIMANSHU BHUSAN DASH	
	WP(C)/ /	MP		1673/2026
159	D-WP(C)/1061/2026	PRITAM KUMAR PATI	MIHIR SEKHAR SAHOO,BRAHMANANDA TRIPATHY	
	WP(C)/992/2026	MP		1674/2026
160	D-WP(C)/402/2026	PARWANA PARBIN	PRADEEP KUMAR MOHANTY	
	WP(C)/479/2026	MP		1675/2026
161	D-WP(C)/55128/2025	SATYAJIT PANDA	SRINIVAS MOHANTY	
	WP(C)/2505/2026	MP		1676/2026
162	D-WP(C)/26833/2025	CHITTA RANJAN SETHI @ CHITTARANJAN SETHI		
	WP(C)/18703/2025	MP		1677/2026
163	D-WP(C)/27643/2024	SUMATI MISHRA		
	WP(C)/15863/2024	MP		1678/2026
164	D-WP(C)/2970/2026	SUSHREE SARITA SARANGI	AKSHAYA KUMAR PANDEY	
	WP(C)/ /	MP		1679/2026
165	D-WP(C)/2974/2026	M/S.JAYCEE HOUSING PRIVATE LTD.,CUTTACK	TRIKI PAL	
	WP(C)/ /	MP		1680/2026
166	D-WP(C)/17807/2024	BAYAMANA PANDA	BIMBISAR DASH, M/S KUNAL KU. SWAIN, K SWAIN, J SWAIN.	
	WP(C)/10076/2024	MP		1681/2026
167	D-WP(C)/2990/2026	PRIYANKA RATH	GYANA RANJAN SETHI	
	WP(C)/ /	MP		1682/2026
168	D-WP(C)/2991/2026	KARUNAKAR DAS	VIVEKANANDA JENA	
	WP(C)/ /	MP		1683/2026
169	D-WP(C)/2992/2026	DR.JYOTI PRASAD DASH	SAIBRATA RATH	
	WP(C)/ /	MP		1684/2026
170	D-WP(C)/48027/2025	M/S.NEELACHAL ISPAT NIGAM LTD, JAJPUR	DR.GRGA PRASAD NANDA (SR. ADV.), ADITYA MISHRA	
	WP(C)/33311/2025	MP		1685/2026
171	D-WP(C)/21177/2025	BHARAT SHA	SOUMYA MISHRA	
	WP(C)/16787/2025	MP		1686/2026
172	D-WP(C)/21177/2025	BHARAT SHA	SOUMYA MISHRA	
	WP(C)/16787/2025	MP		1687/2026
173	D-WP(C)/2962/2026	ASWINI KUMAR DAS	SRINIVAS MOHANTY	
	WP(C)/ /	MP		1688/2026
174	D-WP(C)/2994/2026	M/S.HANUMAN ENTERPRISES, GANDHIPADA	SATYAKUMAR MOHAPATRA (2)	
	WP(C)/ /	MP		1689/2026
175	D-WP(C)/2996/2026	SUMATI PAIKRAY	BIKRAM KISHORE NAYAK	
	WP(C)/ /	MP		1690/2026
176	D-WP(C)/2998/2026	CHITTA RANJAN GOCHHI	UPENDRA KUMAR SAMAL	
	WP(C)/2560/2026	MP		1691/2026
177	D-WP(C)/2963/2026	PANKAJ MANOHAR SRIPURI	SRINIVAS MOHANTY	
	WP(C)/ /	MP		1692/2026
178	D-WP(C)/3000/2026	SANTILATA BEURA	AKSHAYA KUMAR SAHOO	
	WP(C)/ /	MP		1693/2026
179	D-WP(C)/50578/2025	SURYAMANI BEHERA		
	WP(C)/35376/2025	MP		1694/2026
180	D-WP(C)/3004/2026	DANDAPANI SWAIN	SUBHADUTTA ROURTRAY	
	WP(C)/ /	MP		1695/2026
181	D-WP(C)/11528/2023	SRI BALDEV JEW AND SRI HANUMAN JEWELRY	SUMANOKMISHRA,T.MISHRA	
	WP(C)/11528/2023	MP		1696/2026
182	D-WP(C)/3007/2026	SUKURA SINGH	MANOJ KUMAR PATI	
	WP(C)/ /	MP		1697/2026
183	D-WP(C)/2965/2026	KANHU CHARAN ROUT	SRINIVAS MOHANTY	
	WP(C)/ /	MP		1698/2026

184	D-WP(C)/55204/2025 WP(C)/623/2026	DHARMARAJ CHOUDHURY MP	BIJAYA KUMAR BEHERA 1	1699/2026
185	D-WP(C)/24009/2024 WP(C)/13755/2024	RAJIYA SULTAN MP	KUNAL KUMAR SWAIN	1700/2026
186	D-WP(C)/3011/2026 WP(C)/ /	M/S.SAI SANTANU, MADHUSUDAN NAGAR MP	BIBIN BISSWAR	1701/2026
187	D-WP(C)/2966/2026 WP(C)/ /	SUSANTA KUMAR MOHANTY MP	SRINIVAS MOHANTY	1702/2026
188	D-WP(C)/3015/2026 WP(C)/ /	NIROJ KUMAR DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1703/2026
189	D-WP(C)/3021/2026 WP(C)/ /	MADHAB CHANDRA DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1704/2026
190	D-WP(C)/3023/2026 WP(C)/ /	SUKANTA BHAULA MP	SUBASH CHANDRA PANI	1705/2026
191	D-WP(C)/3025/2026 WP(C)/ /	NIBEDITA DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1706/2026
192	D-WP(C)/3026/2026 WP(C)/ /	RAMAKANTA NAYAK MP		1707/2026
193	D-WP(C)/2967/2026 WP(C)/ /	TANMAYA KUMAR MOHANTY MP	SRINIVAS MOHANTY	1708/2026
194	D-WP(C)/3029/2026 WP(C)/ /	SUBRATA KUMAR SAHOO MP	BUDHADEV ROUSTRAY	1709/2026
195	D-WP(C)/3031/2026 WP(C)/ /	KRISHNA NAYAK MP	NIHAL RATH	1710/2026
196	D-WP(C)/3033/2026 WP(C)/ /	MANOJ KUMAR DASH MP	KISHORE CHANDRA RAJGURU MOHAPATRA	1711/2026
197	D-WP(C)/35054/2025 WP(C)/25914/2025	CHANDRAMANI SAHU MP	SANGRAM MISHRA	1712/2026
198	D-WP(C)/3040/2026 WP(C)/ /	DINABANDHU PRUSTY MP	BHAGABAN BEHERA	1713/2026
199	D-WP(C)/39817/2025 WP(C)/27572/2025	BACHAN PRADHAN MP	SIBA PRASAD PATRA	1714/2026
200	D-WP(C)/2973/2026 WP(C)/ /	NIGAMANANDA SWAIN MP	SRINIVAS MOHANTY	1715/2026
201	D-WP(C)/3042/2026 WP(C)/ /	SHARDHANJALI JENA MP	BIKRAM SENAPATI	1716/2026
202	D-WP(C)/3045/2026 WP(C)/ /	SRIKANTA KUMAR SAHU MP	MONOMOY BASU	1717/2026
203	D-WP(C)/44257/2025 WP(C)/31318/2025	BARSHA RANEE BEHERA MP	KUNAL KUMAR SWAIN	1718/2026
204	D-WP(C)/2975/2026 WP(C)/ /	JAGADISH SAHOO MP	SRINIVAS MOHANTY	1719/2026
205	D-WP(C)/40850/2025 WP(C)/28948/2025	RATIKANTA SAMAL MP	NIRANJAN PRASAD PATRA	1720/2026
206	D-WP(C)/40857/2025 WP(C)/29151/2025	HARIHAR SAMAL MP	NIRANJAN PRASAD PATRA	1721/2026
207	D-WP(C)/2978/2026 WP(C)/ /	USHARANI MISHRA MP	SRINIVAS MOHANTY	1722/2026
208	D-WP(C)/3046/2026 WP(C)/ /	BIRANCHI KISAN MP	MAHESWAR MOHANTY	1723/2026
209	D-WP(C)/3055/2026 WP(C)/ /	M/S RABINDRA BHOI, BALASORE MP	BHABANI PRASAD MOHANTY	1723/2026
210	D-WP(C)/3056/2026 WP(C)/ /	BIRANCHI KISAN MP	MAHESWAR MOHANTY	1724/2026
211	D-WP(C)/2979/2026 WP(C)/ /	ANANTA CHARAN DAS MP	SRINIVAS MOHANTY	1725/2026
212	D-WP(C)/3061/2026 WP(C)/ /	BIRA KISAN MP	MAHESWAR MOHANTY	1726/2026
213	D-WP(C)/3059/2026 WP(C)/ /	ABHIMANYU PATRA MP	SOUMYA RANJAN PANDA	1727/2026
214	D-WP(C)/2981/2026 WP(C)/ /	JAGANNATH MISHRA MP	SRINIVAS MOHANTY	1728/2026
215	D-WP(C)/3068/2026	RAGHUNATH JEW THAKUR, JAJPUR	ANUPAM RATH	

	WP(C)/ /	MP		1729/2026
216	D-WP(C)/3070/2026	RAJIB LOCHAN MAHARANA	JYOTI PATNAIK	
	WP(C)/ /	MP		1730/2026
217	D-WP(C)/3071/2026	SREI EQUIPMENT FINANCE LIMITED, TAL	DEBPRASAD DASH	
	WP(C)/ /	MP		1731/2026
218	D-WP(C)/3081/2026	GOPAL KRUSHNA MISHRA	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1732/2026
219	D-WP(C)/3082/2026	SK SADURUDDIN	ALOK KUMAR MOHAPATRA	
	WP(C)/ /	MP		1733/2026
220	D-WP(C)/3084/2026	BHARATI PATRA	TRILOCHAN PANIGRAHI	
	WP(C)/ /	MP		1734/2026
221	D-WP(C)/3098/2026	GIRIDHARI MUNDA	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1735/2026
222	D-WP(C)/3106/2026	PAWAN KUMAR MAHANTA @ PAWAN K	SOURIMARAN PANDA	
	WP(C)/ /	MP		1736/2026
223	D-WP(C)/3110/2026	LALIT NARAYAN MOHANTA	TUSHARKANTA NAYAK	
	WP(C)/ /	MP		1737/2026
224	D-WP(C)/3112/2026	MANOJ DAS	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1738/2026
225	D-WP(C)/3117/2026	JURIA PURTTI	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1739/2026
226	D-WP(C)/3119/2026	PITAMBAR SAHU	SOURAV DAS	
	WP(C)/ /	MP		1740/2026
227	D-WP(C)/3122/2026	SATYANARAYAN MOHAPATRA	SUDARSAN BEHERA	
	WP(C)/ /	MP		1741/2026
228	D-WP(C)/3125/2026	MOHAN SINGH ICHAGUTU	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1742/2026
229	D-WP(C)/3127/2026	PRAFULLA KUMAR SETHI	AMIYA KUMAR MOHANTY	
	WP(C)/ /	MP		1743/2026
230	D-WP(C)/2986/2026	RATIPRASANNA NAYAK	SADASIVA PATRA (1)	
	WP(C)/ /	MP		1744/2026
231	D-WP(C)/3129/2026	NABIN SONAR	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1745/2026
232	D-WP(C)/3133/2026	SUMANTA MAHAPATRA	SOUMYA RANJAN PANDA	
	WP(C)/ /	MP		1746/2026
233	D-WP(C)/3134/2026	SWAGAT SHARMA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		1747/2026
234	D-WP(C)/3135/2026	SARVICE CHANDRA MOHANTA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		1748/2026
235	D-WP(C)/3136/2026	SUBRAT KUMAR SHARMA	BHASKAR CHANDRA PANDA	
	WP(C)/ /	MP		1749/2026
236	D-WP(C)/3138/2026	APARTI SAHU	NIRANJAN LENKA	
	WP(C)/ /	MP		1750/2026
237	D-WP(C)/3141/2026	ISWAR CHANDRA MOHANTA	TUSHAR KANTA NAYAK	
	WP(C)/ /	MP		1751/2026
238	D-WP(C)/3143/2026	GANGADHAR SETHI	RABI NARAYAN PANDA	
	WP(C)/ /	MP		1752/2026